

BENCH-II

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.80/2014

CA.319/2016

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st July, 2017, 10.30 A.M

Name of the Company		Sushant Agrawal & Anr. -Versus- Nav Technology Pvt.Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Pranlik Barai Adv } Adv for R-6
2. Tanushree Choudhury Adv }

[Signature]
31/7/17

1. Mrs. Manju Agrawal Adv } Adv R-1 to 4
2. Mr. Brijang Mehta Adv }

[Signature]
31/7/17

1. Nirmalya Dasgupta } for petitioner
2. J. Pattenail }

[Signature]
31/7/17

1. Mr. Sivanath Cey, Adv - For Respondent No.8.

[Signature]
31/07/2017

31.07.2017 – C.P. No. 80 / 2014 C.A. 319 / 2016 Super Sushant Agrawal & Another.
–Versus- Nav Technology Pvt. Ltd. & Others.

ORDER

Ld. Lawyer on behalf of the petitioner(s) as well as Respondents are present.

Both sides are present, they have fairly submitted that the matter is under settlement. Hence, prayed for some short date.

Fixed on 11th of August, 2017.

Sd/-
(MANORAMA KUMARI)
MEMBER (J)